

general, perception about the economic policy of the government and the developments of the international capital market. The principal consideration of the government and SEBI is to ensure orderly and transparent functioning of the market. The government and SEBI take into account all suggestions received from various sources including industry while formulating policies.

#### **Reasons for losses in CPSUs**

3568. SHRI MARENDERA MOHAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that annual losses of Central Public Sector Undertakings for 1996-97 were Rs. 5,862 crores;-

(b) if so, what are the reasons therefor and the steps Government have taken during the last three years to make these PSUs viable; and

(c) whether this downward slide is attributable to policy or inefficient management?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): (a) The net profit earned by CPSUs during 1996-97 was of the order of Rs. 10258 crores after adjusting the losses of Rs. 5862 crores incurred by loss making CPSUs.

(b) and (c) The reasons for loss making are enterprise specific and include obsolete plant & machinery, outdated technology, adverse market conditions, excess manpower, working capital shortage, heavy interest burden, social obligations, etc.

Apart from the enterprise specific measures, the steps taken by the Government include professionalisation of Boards, periodic performance review meetings by the administrative Ministries, entering into Memorandum of Understanding with the undertakings, rationalisation of manpower-

organisational and capital restructuring including formation of joint ventures, technology upgradation, etc.

#### **Revival of the HMT and Instrumentation Limited**

3569. SHRI VAYALAR RAVI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have made any proposal to revive HMT and Instrumentation Limited; and

(b) if so, what are the proposals and steps taken so far to improve the performances of these industries?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): (a) and (b) HMT is working on a revival plan for the company. Revival of Instrumentation Ltd. is before BIFR which is a quasi-judicial body. The performance of HMT and Instrumentation Ltd. are regularly monitored and reviewed by the Government.

#### **PSUs in the Country**

3570. SHRI RAGHAVJI: Will the Minister of INDUSTRY be pleased to state:

(a) the number of major and medium scale public sector units in each State along with the capital investment and number of employed working therein;

(b) the number of units running into profit or loss during each of the last three years; and

(c) the steps taken/contemplated to improve their performance?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI SUKHBIR SINGH BADAL): (a) A List of Central PSUs in States/Union Territories as per their registered offices, as on 31.3.97 is given in Appendix III (pages S-230 to S-236) of Volume I of the Public Enterprises Survey, 1996-97 which has been laid in Parliament on 8.6.98.